

ITEM NO.6

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 316/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SUKHBIRI & ANR.

Respondent(s)

Date : 07-05-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Appellant(s) Mr. Mrinmoy Bhattmewara, Adv.
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the counsel for the appellant
to file spare copies.

(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER